

**HIGH COURT OF JAMMU AND KASHMIR AT JAMMU
(Chief Justice's Secretariat)**

ORDER

No. 1315

Dated: 03-01-2018

Shri Vinay Kumar, Data Entry Operator posted in the Court of Principal District & Sessions Judge, Bhandarwah is attached with the Chief Justice Secretariat, High Court of J&K at Jammu till further orders.

By order.

Sdf-
(Jawad Ahmed)
Principal Secretary to,
Hon'ble the Chief Justice

No. 2362-65/PSY-411 Dated: 03-01-2018

Copy to:-

- 1) Registrar General, High Court of J&K, Jammu.
- 2) Registrar Vigilance, High Court of J&K, Jammu.
..... for information.
- 3) Principal District & Sessions Judge, Bhandarwah for information and necessary action.
- ✓ 4) I/C NIC, High Court wing, Jammu for uploading in the High Court website.

(Signature)
Principal Secretary to,
Hon'ble the Chief Justice